

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5173
ANSWERED ON:27.08.2010
POWER FEEDER FOR SMALL LIFT CANALS
Ramkishun Shri

Will the Minister of POWER be pleased to state:

- (a) whether the Government is working on any action plan for providing financial assistance to the State Governments for setting up dedicated power feeder in order to run the Small Lift Canals at their maximum capacity;
- (b) if so, the details thereof;
- (c) whether any proposal received from the State Governments in the country including Uttar Pradesh is lying under consideration with the Union Government in this regard; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Electricity being a concurrent subject, supply and distribution of electricity including providing dedicated power feeder to run the small lift canals is under the purview of the State Government / State Power Utility concerned. Government of India only supplements the efforts of State Government(s). There is no scheme in this Ministry to provide financial assistance to the State Governments for setting up dedicated power feeder to run the small lift canals at their maximum capacity. However, Government of India is providing financial assistance to the State Governments for Rural Electrification and connections to BPL families under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and for regular distribution strengthening projects including establishment of baseline data, etc. under Restructured Accelerated Power Development Reform Programme (R-APDRP).

(c) & (d) : No such proposal for providing financial assistance to the State Governments for setting up dedicated power feeder in order to run the Small Lift Canals at their maximum capacity is pending with Ministry of Power.